

Annexure- 3: Claims of Operational Creditors (other than Workmen, Employees and Government Dues)
(Under Regulation 17 of IBBI (Liquidation Process) Regulations, 2016)

Sr. No.	Name of Operational Creditors	Amount claimed (INR)	Claim admitted by the Liquidator (INR)	Remarks
Other Operational Creditors				
OC-3	Sunny Vista Realtors Private Limited (Related Party to the Company)	2,23,12,116	1,20,10,915	--
OC-4	Dalmia Cements (Bharat) Limited	24,99,442	24,99,442	--
OC-5	Ritesh Shah & Co.	23,600	23,600	--
OC-6	Euro Architectural Concepts Private Limited	24,53,860	0	--
OC-7	Yantra Aluminium Window Systems Private Limited	7,55,670	0	--
Total		2,80,44,688	1,45,33,957	



Notes:

1. The debts or dues of the Operational Creditors are unsecured.
2. The claims have been verified by the Liquidator based on the evidence/ information/details/invoices towards which the claims have arisen submitted by the respective operational creditors. The amount does not necessarily match within the books of accounts of the Company.
3. The claim amount admitted is subject to further scrutinization based on subsequent information/ documents sought from the Company/ creditors, and the Liquidator may modify/ correct the list of claims, on the directions of the NCLT, or otherwise.

